

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **03.04.2025** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 514/2025 (For Direction) in Comp App (AT) (CH) (Ins) No. 36/2024	RBL Bank Ltd. Vs Sical Logistics Ltd. & 21 Ors. WITH	Ms. Pavitra Venkateswaran	Mr. Aditya Reddy- R1 Mr. Pradeep Joy- R2 Mr. Rama Subramaniamraja R3 Mr. N Somasundaar R10 Mr.H Arunachalam R21
2.	IA No. 515/2025 (For Direction) in Comp App (AT) (CH) (Ins) No. 37/2024	RBL Bank Ltd. Vs Sical Logistics Ltd. & 3 Ors	Ms. Pavitra Venkateswaran	Mr. Aditya Reddy R1, R2 Mr.Rama Subramaniamraja R3 Mr. Pradeep Joy- R4

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in